

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:4377

ANSWERED ON:22.04.2013

LAND TO BCCI ON CONCESSIONAL RATES

Saroj Smt. Sushila;Upadhyay Seema;Vardhan Shri Harsh;Verma Smt. Usha

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether land at concessional rates has been made available to the Board of Control for Cricket in India (BCCI) by various States including the centre for construction of sports stadia;

(b) if so, the details thereof, State-wise;

(c) the current commercial value of said land given to the above Organisation; and

(d) whether organizing completely commercial events like IPL in stadia constructed on land given at concessional rates are violating the basic sentiment for sports and if so, the action taken in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

(a) No, Madam. The Board of Control for Cricket in India (BCCI) has informed that they do not own any stadia anywhere in India.

(b) to (d) Does not arise in view of the answer to (a).